

Note :- 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 27th April, 2015

DIVISION BENCHES

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| 1. Hon'ble The Chief Justice &
Hon'ble Mr. Justice Sudhir Singh | I. LPA - Admission (from 2014)
II. Old LPA - Hearing (Monday) - At 2.15 P.M
III. Cr. Appeal (D.B.) Admission & Interlocutory Application (Daily)
IV. CWJC -- PIL
V. CWJC - Relating to validity of Enactments, Rules, Regulations etc & Judicial Service
VI. CWJC relating to central excise custom and other central govt. matters.
VII. Any other civil matters not assigned to any other D.B.
VIII. Civil Review (D.B.) -- Admission & Hearing
IX. Cr. Appeal -- Hearing (Thursday & Friday) -- At 2.15 P.M. |
| 2. Hon'ble Mr. Justice Iqbal Ahmed Ansari &
Hon'ble Mr. Justice Vikash Jain | I. Cr. Appeal (final Hearing from 1993) - At 10.30 A.M
II. Cr. Appeal (final Hearing from 2008 Custody matter) - At 2.15 P.M |
| 3. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Justice Smt. Nilu Agrawal | I. LPA - (Non -Service matters) Admission (Upto 2013)
II. LPA - (final Hearing)
III. M.A. -- Other Than Tax (Arising from Family Courts Act)
Admission, final Hearing & Other than tax matters
IV. Cr. Appeal -- final Hearing (from 1993) -- At 2.15 P.M. |
| 4. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Mr. Justice Rajendra Kumar Mishra | I. CWJC -- CAT Matters
II. LPA (Services matters) upto 2013 -- Admission & Hearing |
| 5. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Justice Smt. Anjana Mishra | I. All MJC (D.B.)
II. All Cr. W. J. C. (Habeas Corpus) -- Orders, Admission & Hearing.
III. M. A. (Taxation)
IV. All cases relating to Taxation -- Orders, Admission and Hearing
V. LPA - (final Hearing) |
| 6. Hon'ble Mr. Justice Samarendra Pratap Singh &
Hon'ble Mr. Justice Amaresh Kumar Lal | I. Criminal Appeals (D.B.) (Custody matters since 2007) -- Hearing
II. Original Cr. Misc. -- Orders, Admission and Hearing. |
| 7. Hon'ble Mr. Justice Dharnidhar Jha &
Hon'ble Mr. Justice Ahsanuddin Amanullah | Criminal Appeals (D.B.) (Custody matters since 2007) -- Hearing |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble Mr. Justice Ajay Kumar Tripathi | Group -- II(i) & Group -- II (ii) -CWJC :-Orders, Admission & Hearing (from 2010) |
| 2. Hon'ble Mr. Justice Mihir Kumar Jha | I. Group -- II (iii) & Group -- II (iv) CWJC -- Orders, Admission & Hearing (from 2010)
II. Company Petitions and Company Applications |
| 3. Hon'ble Mr. Justice Kishore K. Mandal | Group -II CWJC -- Orders & Admission Hearing (Up to 2008) |
| 4. Hon'ble Mr. Justice Dr. Ravi Ranjan | I. Group -- IV -- CWJC -- Orders, Admission & Hearing (From 2014)
II. Group -- III CWJC -- Orders, Admission & Hearing (from 2010)
III. Election Petitions |

5. Hon'ble Justice Smt. Anjana Prakash	I. Criminal Misc. Matters under Section 482 Cr. P.C. – Orders, Admission & Hearing. II. Cr. Revision –Orders, Admission & Hearing. III. Other Criminal matters not assigned to any other Bench – Orders, Admission & Hearing.
6. Hon'ble Mr. Justice Jyoti Saran	Group–V -CWJC (From 2014) Orders, Admission & Hearing (Except CWJC arising form Orders of Civil Courts.)
7. Hon'ble Mr. Justice Rakesh Kumar	I. Group – II - CWJC – Orders, Admission & Hearing (2009) II. Group – III - CWJC – Orders, Admission & Hearing (Up to 2009)
8. Hon'ble Mr. Justice Birendra Prasad Verma	Group – IV & V CWJC -Orders, Admission & Hearing (up to 2013)
9. Hon'ble Mr. Justice Dinesh Kumar Singh	1st half – Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half – Criminal Misc. Matters under Section 439 Cr. P.C.,Cr. Miscellaneous Applications for Cancellation of Bail and Transfer-- Orders, Admission & Hearing.
10. Hon'ble Mr. Justice Gopal Prasad	I.Cr. W.J. C.(SJ)– Orders, Admission & Hearing II. Cr. Appeals (SJ)–Order, Admission & Hearing III. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. – Orders, Admission & Hearing. IV. SLA – Orders, Admission & Hearing.
11. Hon'ble Mr. Justice Mungeshwar Sahoo	F. A. – Order and Hearing (Up to 1989)
12. Hon'ble Mr. Justice Hemant Kumar Srivastava	1st half - Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half - Criminal Misc. Matters under Section 439 Cr. P.C.
13. Hon'ble Mr. Justice V. Nath	I. Second Appeals – Order , Admission & Hearing Civil Revision –Orders, Admission & Hearing. II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) –Orders, Admission & Hearing. III. Other Civil matters not assigned to any other Bench – Orders, Admission & Hearing.
14. Hon'ble Mr. Justice Shivaji Pandey	1st half-I. MJC –Orders, Admission & Hearing. II. Miscellaneous Appeals – Orders, Admission & Hearing. III. Testamentary cases / Suits Cases – Orders, Admission & Hearing. 2nd half- Group –IV & Group –V -CWJC - Hearing. (final Hearing)
15. Hon'ble Mr. Justice Ashwani Kumar Singh	Criminal Misc. Matters under Section 482 Cr. P.C. – Orders, Admission & Hearing.
16. Hon'ble Mr. Justice Aditya Kumar Trivedi	1st half-Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half-Criminal Misc. Matters under Section 439 Cr. P.C.
17. Hon'ble Mr. Justice Chakradhari Sharan Singh	Group - II & Group - III -CWJC – (final Hearing)
18. Hon'ble Mr. Justice Prabhat Kumar Jha	1st half -Criminal Misc. Matters under Section 438 Cr. P.C. 2nd half-Criminal Misc. Matters under Section 439 Cr. P.C.
19. Hon'ble Mr. Justice Jitednra Mohan Sharma	F. A. – Order and Hearing (From 1990)